

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT- II)

Item No. 227
IB-1573(ND)2019
IA/3816/2021

IN THE MATTER OF:

M/s. Alliance Lumiere Limited

... **Applicant/Petitioner**

Under Section: 10 of IBC, 2016

Order delivered on 10.07.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

For the Applicant : None

For the Respondent :

For the Liquidator : Adv. Vinod Chaurasia

For the IT Dept : Mr. Sanjay Kumar, Mr. Easha Standing
Counsels

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

IA/3816/2021: There is no appearance on behalf of the Applicant. In the interest of justice, the hearing is deferred to 30.09.2024.

Sd/-
(SUBRATA KUMAR DASH)
MEMBER (T)

Sd/-
(ASHOK KUMAR BHARDWAJ)
MEMBER (J)